

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/11091/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 24th November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2022/6534 dtd 22nd November, 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 25.11.2022 along with station leave permission, from the evening of 23.11.2022, till the morning of 28.11.2022**, as prayed for. Further, the Civil Judge & Asstt. Sessions Judge, Bongaigaon, in her absence, the next senior most Judicial officer in the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/11092/A, dated , 24-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)